

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. †1924
TO BE ANSWERED ON 30.07.2018

“WOMEN AND CHILDREN SUFFERING FROM ANAEMIA”

†1924. SHRI TAMRADHWAJ SAHU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

- (a) whether the people in the country particularly a large number of people in rural and tribal areas specially women and children are suffering from Anaemia and deficiency of mineral and other nutrients;
- (b) if so, the details thereof, State/UT-wise;
- (c) the details of schemes/programmes being implemented by the Government to solve this problem and the funds allocated and utilised during each of the last three years and the current year, State/UT-wise;
- (d) the success achieved under the said schemes during the said period, State/UT-wise; and
- (e) the steps being taken by the Government to minimise minerals and other nutrients deficiency related disease particularly among women and children?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) As per National Family Health Survey (NFHS-4) 2015-16, the prevalence of anemia among children under five years of age is 58.4% and among women aged 15-49 years anemia prevalence is 53.0%.

(b) The requisite details are given in Annexure – I.

(c) & (e) To address the issue of other nutrients & mineral deficiency diseases, Government has implemented different national programmes under National Health Mission:

1. National Iodine Deficiency Disorders Control Programme (NIDDCP): The important objectives and components of the programme are:

- I. Surveys to assess the magnitude of the Iodine Deficiency Disorders
- II. Supply of iodated salt in place of common salt
- III. Resurvey after every 5 years to assess the extent of Iodine Deficiency Disorders and the impact of iodated salt
- IV. Laboratory monitoring of iodated salt and urinary iodine excretion
- V. Health education & Publicity

2. Bi annual Vitamin A supplementation programme for children under 5 years of age under National Programme for Prophylaxis Against Blindness in children due to Vitamin A deficiency.

3. National Iron Plus Initiative is being implemented by Government under National Health Mission to solve the problem of anemia among the women and children. Under NIPI programme Iron and Folic acid supplementation is provided to under five children (6 months- 5 yrs), children 6 -10 yrs, adolescents, pregnant women, and lactating mothers following a life-cycle approach. The funds allocated and utilised during each of the last three years, State/UT-wise may be seen at **Annexure-II**.

Ministry of Tribal Affairs supplements the efforts of line ministry with the objective to bridge the gap between Scheduled Tribes (ST) population and others by providing support for health, sanitation, water supply, etc. under its schemes of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution. Details of funds released under these schemes during the last three years and current year may be seen at Annexure-III.

(d) There has been a decrease in anemia prevalence in last decade from NFHS -3, 2005-06 to NFHS-4, 2015-16. During last decade anemia prevalence among children under 5 years of age is reduced from 69.4% to 58.5%, among women aged 15-49 years the prevalence is reduced from 55.3% to 53.0% and among pregnant women the anemia prevalence reduced from 57.9% to 50.3%.

Statement referred to in reply to Part (b) of Lok Sabha Unstarred Question No. 1924 for 30.07.2018

State wise age-group wise anemia prevalence (%) (NFHS 4, 2015-16)

States	Children (6-59 months)		Women in Reproductive age group (15-49 years)		Pregnant women (15-49 years)	
	NFHS 3	NFHS 4	NFHS 3	NFHS 4	NFHS 3	NFHS 4
All India	69.4	58.5	55.3	53.0	57.9	50.3
A & N Islands	NA	49.0	NA	65.7	NA	61.4
Andhra Pradesh	70.8	58.6	62.9	60.0	58.2	52.9
Arunachal Pradesh	56.9	50.7	50.5	40.3	51.8	33.8
Assam	69.4	35.7	69.3	46.0	72.0	44.8
Bihar	78.0	63.5	67.4	60.3	60.2	58.3
Chandigarh	NA	73.1	NA	75.9	NA	NA
Chhattisgarh	71.2	41.6	57.5	47.0	63.1	41.5
Dadra & Nagar Haveli	NA	84.6	NA	79.5	NA	67.9
Daman & Diu	NA	73.8	NA	58.9	NA	NA
Delhi	57.0	62.6	44.3	52.5	29.9	45.1
Goa	38.2	48.3	38.0	31.3	36.9	26.9
Gujarat	69.7	62.6	55.3	54.9	60.8	51.3
Haryana	72.3	71.7	56.1	62.7	69.7	55.0
Himachal Pradesh	54.7	53.7	43.3	53.4	38.1	50.2
Jammu & Kashmir	58.5	43.3	52.0	40.3	55.7	38.1
Jharkhand	69.9	70.3	65.2	69.5	62.6	68.5
Karnataka	70.3	60.9	51.2	44.8	60.4	45.4
Kerala	44.5	35.6	32.8	34.2	33.8	22.6
Lakshdweep	NA	51.9	NA	45.7	NA	36.5
Madhya Pradesh	74.0	68.9	55.9	52.5	57.9	54.6
Maharashtra	63.4	53.8	48.4	48.0	57.8	49.3
Manipur	41.1	23.9	35.7	26.4	36.3	26.0
Meghalaya	63.8	48.0	46.2	56.2	58.1	53.1
Mizoram	43.8.2	17.7	38.1	22.5	48.3	24.5
Nagaland	NA	21.6	NA	23.9	NA	28.9
Odisha	65.0	44.6	61.1	51.0	68.1	47.6
Puducherry	NA	44.9	NA	52.4	NA	26.0
Punjab	66.4	56.6	38.0	53.5	41.6	42.0
Rajasthan	69.6	60.3	53.1	46.8	61.7	46.6
Sikkim	58.1	55.1	59.5	34.9	62.1	23.6
Tamil Nadu	64.2	50.7	53.2	55.1	54.7	44.0
Telangana	NA	60.7	NA	56.7	NA	49.8
Tripura	62.9	48.3	65.1	54.5	57.6	54.4
Uttar Pradesh	73.9	63.2	49.9	52.4	51.5	51.0
Uttarakhand	60.7	54.9	54.7	41.5	50.8	43.9
West Bengal	61.0	54.2	63.2	62.5	62.6	53.6

Statement referred to in reply to Parts (c) and (e) of Lok Sabha Unstarred Question No. 1924 for 30.07.2018
Details of SPIP Approval Vs Expenditure for the component
National Iron Plus Initiative for the FY 2015-16 to 2017-18 under National Health Mission

Rs. In Lakhs

S. No.	Name of the State/UT	2015-16		2016-17		2017-18	
		Approval	Exp	Approval	Exp	Approval	Exp
1	Bihar	9191.45	18.57	5,292.88	149.69	3,691.46	1,168.65
2	Chattisgarh	1476.86	1.34	2,298.67	400.00	3,346.95	550.43
3	Himachal Pradesh	220.21	129.16	-	-	-	-
4	Jammu & Kashmir	0.00	0.00	658.42	156.78	724.11	-
5	Jharkhand	1670.11	367.13	1,926.73	442.94	1,044.97	664.35
6	Madhya Pradesh	706.54	435.76	1,866.33	974.23	1,467.45	699.85
7	Orissa	44.19	149.93	-	1.31	2,059.53	983.64
8	Rajasthan	440.21	705.06	2,036.78	738.12	738.71	370.41
9	Uttar Pradesh	5956.89	1761.62	1,777.40	1,994.84	5,585.63	1,373.28
10	Uttarakhand	259.92	135.42	120.28	176.29	433.60	298.73
11	Arunachal Pradesh	182.85	117.84	75.03	15.88	508.72	104.04
12	Assam	1444.07	527.29	1,605.03	510.52	1,375.60	656.51
13	Manipur	6.98	13.23	153.59	150.03	166.21	55.02
14	Meghalaya	75.61	27.19	388.68	467.13	1,475.42	757.34
15	Mizoram	105.68	148.98	121.67	97.43	94.52	113.40
16	Nagaland	4.80	58.68	127.90	113.45	220.83	92.50
17	Sikkim	56.97	36.14	43.77	7.47	34.60	33.56
18	Tripura	414.64	129.26	20.23	124.46	268.23	115.79
19	Andhra Pradesh	996.91	773.49	1,137.57	546.20	1,386.99	1,091.62
20	Goa	80.08	0.98	56.11	42.53	84.69	59.77
21	Gujarat	2002.74	2490.12	1,752.18	1,750.52	1,551.57	1,431.72
22	Haryana	380.40	0.01	-	-	618.43	64.25
23	Karnataka	1876.49	195.21	884.68	1,040.23	3,063.48	901.17
24	Kerala	373.00	256.18	537.86	590.24	525.00	383.70
25	Maharashtra	4716.62	7.15	5,210.35	1,385.55	6,758.91	530.74

S. No.	Name of the State/UT	2015-16		2016-17		2017-18	
		Approval	Exp	Approval	Exp	Approval	Exp
26	Punjab	419.83	176.00	1,106.72	1,079.88	898.48	207.44
27	Tamil Nadu	220.00	593.54	1,603.70	1,808.07	425.58	1,241.14
28	Telangana	695.59	0.00	1,149.12	352.14	738.41	-
29	West Bengal	1597.67	1793.26	3,577.48	1,902.12	2,583.04	1,845.95
30	Andaman & Nicobar Islands	8.48	0.00	26.97	9.86	36.55	6.60
31	Chandigarh	0.00	0.00	-	-	-	-
32	Dadra & Nagar Haveli	58.97	59.17	113.17	9.54	4.91	104.59
33	Daman & Diu	4.30	3.12	10.06	4.01	19.45	9.77
34	Delhi	1.92	0.00	28.50	0.09	24.16	0.22
35	Lakshdweep	11.64	0.00	7.07	1.08	10.72	3.03
36	Puducherry	67.91	34.14	130.03	131.44	109.70	74.34
	Grand Total	35770.53	11144.97	35,844.95	17,174.06	42,076.6	15,993.5

Note:

1. SPIP stands for State Program implementation Plan.
2. The above figures are as per FMR reported by State/UTs.

Annexure -III

Statement referred to in reply to Parts (c) and (e) of Lok Sabha Unstarred Question No. 1924 for 30.07.2018 showing details of funds released during the last three years and current year for health activities under the schemes of SCA to TSS and Grants under Article 275(1) of the Constitution of India

(Rs. in lakh)

S. N.	State	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	0.00	1016.76	233.00	1135.00
2	Arunachal Pradesh	150.00	705.00	600.00	1000.00
3	Assam	0.00	474.39	0.00	0.00
4	Bihar	0.00	10.00	10.00	0.00
5	Chhattisgarh	240.00	507.00	300.00	0.00
6	Goa	0.00	0.00	0.00	0.00
7	Gujarat	52.00	0.00	986.70	0.00
8	Himachal Pradesh	0.00	461.00	978.40	570.90
9	Jammu & Kashmir	0.00	871.53	884.71	600.00
10	Jharkhand	1400.00	925.00	50.00	6419.63
11	Karnataka	200.00	410.00	2205.00	0.00
12	Kerala	300.00	350.00	0.00	441.00
13	Madhya Pradesh	2721.02	5101.07	2037.35	3175.00
14	Maharashtra	0.00	2000.00	9262.40	3037.53
15	Manipur	666.00	360.00	290.00	0.00
16	Meghalaya	0.00	200.00	0.00	21.54
17	Mizoram	288.12	273.61	357.56	5.53
18	Nagaland	0.00	110.00	90.00	0.00
19	Odisha	114.00	0.00	0.00	0.00
20	Rajasthan	1309.59	2510.98	86108.00	1943.00
21	Sikkim	10.00	34.98	103.50	0.00
22	Tamil Nadu	0.00	176.55	33.96	100.00
23	Telangana	0.00	0.00	420.15	1200.00
24	Tripura	0.00	50.00	430.00	403.97
25	Uttar Pradesh	27.00	0.00	0.00	0.00
26	Uttarakhand	0.00	0.00	0.00	0.00
27	West Bengal	675.60	2018.65	2029.90	1834.41
Total		8153.33	18566.52	107410.63	21887.51
